

[7 December, 2006]

RAJYA SABHA

(c) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 5260/06]

(iii) (a) Sixteenth Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts. .

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 5262/06]

#### **Notification of the Ministry of External Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): Sir, I lay on the table, under sub-section (3) of section 24 of the Passport Act, 1967, a copy (in English and Hindi) of the Ministry of External Affairs Notification G.S.R. 674 (E) dated the 27th October, 2006, publishing the Passport (Amendment) Rules, 2006.

[Placed in Library. See No. L.T. 5197/06]

#### **(I) Notification of Ministry of External Affairs.**

#### **(II) Report and Accounts (2005-2006) of Indian Institute of Public Administration, New Delhi and related paper.**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table—

I. A copy (in Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and training) Notification G.S.R. 524 (E) dated the 31st August, 2006, publishing the corrigendum to G.S.R. 650 (E) dated the 28th October, 2005, amending the Right to Information (Regulation of Fee and Cost) Rules, 2005.

[Placed in Library. See No. L.T. 5198/06]

II. A copy each (in English and Hindi) of the following papers, under clause (I) of the article 323 of the Constitution: